

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/5(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS OASIS COMMODITIES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Raja Satyajit Banerjee, Adv. : For RoC
Mr. Sourav Sengupta, Adv.
Ms. Krishnika Chatterjee, Adv.

ORDER

1. Ld. Counsel appearing for RoC, seeks one week's time to file service affidavit.
Time is allowed.
2. Post this matter thereafter for consideration on **15/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)